

[English]

SICK INDUSTRIES REFERRED TO BIFR

1977. SHRI SOBHANA DREESWARA RAO VADDE: Will the Minister of FINANCE be pleased to state:

(a) the criteria adopted by the Government for referring sick industrial units to the Board for Industrial and Financial Reconstruction (BIFR);

(b) the number of sick units referred to BIFR in each State during the last two years and during the current financial year so far;

(c) the details of the units which have been rehabilitated in each State during the above period and the target fixed for 1993-94;

(d) whether there is any proposal to open more offices of BIFR in the country; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR.

ABRAR AHMED): (a) Section 15(1) of the Sick Industrial Companies (Special Provisions) Act, 1985 (SICA) requires the Board of Directors of an industrial company to make a reference to the Board for Industrial and Financial Reconstruction (BIFR) if it has become sick. Under Section 15(2) of the above Act, the Central Government, State Government, Reserve Bank of India, public financial institution, a State-level institution or a scheduled bank can also make a reference to BIFR if they have sufficient reasons to believe that the industrial company has become sick.

(b) The number of sick units registered with BIFR in each State during the last two years and upto 30-6-93 is given in the *Statement-I* attached.

(c) The names of units which have been rehabilitated during the above period is given in the *Statement-II*. No target can be fixed for this purpose as the number of companies which will be declared no longer sick during 1993-94 would depend on the actual performance of the companies.

(d) No, Sir.

(e) Does not arise.

Statement-I

Sl. No.	State	No. of Ref. Regd.			
		1991	1992	Upto June '93	Total
1.	Andhra Pradesh	21	25	13	59
2.	Bihar	4	8	2	14
3.	Goa, Daman & Diu	0	1	0	1
4.	Gujarat	8	11	4	23
5.	Haryana	6	3	2	11
6.	Himachal Pradesh	1	3	3	7
7.	Kerala	7	16	6	29
8.	Karnataka	10	13	4	27
9.	Madhya Pradesh	7	7	2	16
10.	Maharashtra	25	21	10	57
11.	Nagaland	0	1	0	1
12.	Orissa	5	5	3	13
13.	Pondicherry(B)	2	1	0	3
14.	Punjab	5	1	4	10
15.	Rajasthan	5	6	4	15
16.	Tamil Nadu	15	6	4	25
17.	Tripura	0	1	0	1
18.	Uttar Pradesh	22	30	6	57
19.	West Bengal	8	17	3	28
20.	Assam	2	1	2	5
21.	J & K	2	0	0	2
Total		155	177	72	404

Statement-II

1. Shri Sulphurics Ltd
 2. Nadiambal Textile Mills
 3. Sujani Textiles
 4. Mukerian Papers
 5. Shri Manufacturing
 6. The Embay Co. Ltd
 7. Karnataka Woollens
 8. Dandeli Ferro Alloys
 9. Elde Textiles
 10. VST Tillers
 11. Star Paper Ltd.
 12. Tri Star Soya Products Ltd.
 13. Kirtampudi Sugar Mills
- RESTRUCTURING OF RRBs

1978. SHRI HARISH NARAYAN
PRABHU ZANTYE :

SHRI GAYA PRASAD KORI :
SHRI S. B. SIDNAL :

Will the Minister of FINANCE be pleased to state :

(a) whether the Government have worked out action plan to restructure regional rural banks to make them vibrant and viable to serve the rural sector effectively and to make them profitable; and

(b) if so, the details of the plan worked out for implementation during the Fifth Five Year Plan and the targets set in this regard, State-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED) : (a) and (b) Government have been considering a mechanism in order to bring back Regional Rural Banks ((RRBs) from their moribund state into a viable and vibrant part of the institutional credit delivery system for serving the rural poor. In this regard, a number of models have been studied including the proposal for establishment of a National Rural Bank of India (NRBI). However, no final decision has been taken so far.

**DECLINE IN EXPORT OF
CARDAMOM**

1979. DR. KRUPASINDHU BHOI :
Will the Minister of COMMERCE be pleased to state :

(a) whether there has been a sharp decline in the export of cardamom ;

(b) if so, the reasons therefor ; and

(c) the steps taken by the Spices Board to enhance the export of cardamom during the remaining period of the Eighth Plan ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED) : (a) Yes, Sir. India's export of cardamom (small) during 1992-93 was 175 M.T. valued at Rs. 6.80 crore as compared to 553 M.T. valued at Rs. 16.07 crores exported during 1991-92.

(b) Major reasons for decline in the export of cardamom (Small) are :—

(i) Very high domestic price as compared to the international price and decline in production have made our cardamom highly uncompetitive in the international markets ;

(ii) Low production during 1992-93 was due to severe cyclone and flood damages in the cardamom growing areas; and

(iii) Saudia Arabia, which is the biggest market for cardamom, now prefers cheaper Gautemalam cardamom.

(c) Major steps taken by the Board to enhance export of cardamom (small) are :—

(i) With a view to improving production and productivity of cardamom in the country and to make available sufficient surpluses at competitive prices in